

HIGH COURT OF SIKKIM
GANGTOK

No. 304/HCS

Dated: 7.10.16

OFFICE ORDER

In supersession of Office Order No. 317/HCS dated 01.10.2013 and in continuation to Office Order No. 292/Confli/HCS dated 30.09.2016, Mrs. K.C. Barphungpa, District & Sessions Judge (West) at Gyalshing is hereby given additional charge as Judge, Fast Track Court for the South & West districts and Ms. Jyoti Kharkā, District & Sessions Judge (East) at Gangtok, is given additional charge as Judge, Fast Track Court for the East & North districts to deal with all the pending cases under section 376 IPC falling under their respective jurisdiction, with immediate effect.

By Order,

Sd/-
(N.G. Sherpa)
REGISTRAR GENERAL

Memo No. : V(205)/Confli./HCS/670736
Date: 7.10.16
Copy to:

1. Mrs. K.C. Barphungpa, District & Sessions Judge (West) at Gyalshing.
2. Ms. Jyoti Kharka, District & Sessions Judge (East) at Gangtok.
3. The District & Sessions Judge (North) at Mangan.
4. The District & Sessions Judge (South) at Namchi.
5. The District & Sessions Judge (Special Division -I) I/C at Gangtok.
6. The District & Sessions Judge (Special Division -II) I/C at Gangtok.
7. The Chief Judicial Magistrate -cum- Civil Judge (East & North) I/C at Gangtok.
8. The Chief Judicial Magistrate -cum- Civil Judge (South & West) I/C at Namchi.
9. The Civil Judge -cum- Judicial Magistrate (South) at Namchi.
10. The Civil Judge -cum- Judicial Magistrate (North) at Mangan.
11. The Civil Judge -cum- Judicial Magistrate (West) at Gyalshing.
12. The Civil Judge -cum- Judicial Magistrate (East) at Gangtok.
13. The Civil Judge -cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim.
14. The Civil Judge -cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim.
15. The Chief Secretary, Government of Sikkim, Gangtok.